

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	<b>IA 1335/18 in DFR No 2761/18</b> (IA 1335/18 – Delay in filing)	Lanco Amarkantak Power Limited Vs. Madhya Pradesh Electricity Regulatory Commission & Ors.	2761/2018 Dated 30/07/2018	17/09/2018	--	<b>01/10/2018</b>  <b>Court-I</b>
02.	<b>IA 1338/18 in DFR No 2789/18</b> (Delay in filing)	Paschim Gujarat Vij Company Limited Vs. Investment & Precision Casting Ltd & Anr.	2789/2018 Dated 31/07/2018	17/09/2018	--	<b>01/10/2018</b>  <b>Court-II</b>
03.	<b>A No 273/18 &amp; IA 1340/18</b> (IA 1340/18 – For Stay)	Uttar Gujarat Vij Company Limited Vs. Hindustan Gum & Chemicals Limited & Anr.	2894/2018 Dated 06/08/2018	18/09/2018	--	<b>01/10/2018</b>  <b>Court-I</b>
04.	<b>IA 1343/18 &amp; IA 1341/18 in DFR No 2704/18</b> (IA 1343/18 – Delay in re-filing & IA 1341/18 –Delay in filing)	M.P Power Management Company Limited Vs. Madhya Pradesh Electricity Regulatory Commission & Ors.	2704/2018 Dated 26/07/2018	19/09/2018	--	<b>01/10/2018</b>  <b>Court-I</b>
05.	<b>IA 1344/18 in DFR No 2930/18</b> (IA 1344/18 – Delay in filing)	Jindal Power Limited Vs. Central Electricity Regulatory Commission & Anr.	2930/2018 Dated 07/08/2018	19/09/2018	--	<b>03/10/2018</b>  <b>Court-II</b>
06.	<b>IA 1346/18 in DFR No 1657/18</b> (IA 1346/18 – Delay in re-filing)	TANGEDCO Vs. Central Electricity Regulatory Commission & Ors.	1657/2018 Dated 09/05/2018	19/09/2018	<b>J.Sagar Associates for R-2</b>	<b>03/10/2018</b>  <b>Court-I</b>
07.	<b>IA 1347/18 &amp; IA 1348/18 in DFR No 2748/18</b> (IA 1347/18 – For seeking permission for replacement of paper book of memo of appeal & IA 1348/18 – Delay in filing)	M/s Teestavalley Power Transmission Ltd. Vs. Central Electricity Regulatory Commission & Ors.	2748/2018 Dated 27/07/2018	19/09/2018	<b>J.Sagar Associates for R-5</b>	<b>03/10/2018</b>  <b>Court-I</b>

<b>08.</b>	<b>A No 274/18</b>	Rajasthan Rajya Vidyut Prasaran Nigam Limited Vs. Power Grid Corporation of India Ltd. & Ors.	2954/2018 Dated 09/08/2018	20/09/2018	--	<b>03/10/2018</b>  <b>Court-II</b>
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**Dated: 26/09/2018**

**By Order**  
**Sd/-**  
**Dy. Registrar**